

Central Administrative Tribunal  
Principal Bench  
New Delhi

CP No. 33/2018 in OA No.3667/2017

New Delhi this the 20<sup>th</sup> Day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)**  
**Hon'ble Ms. Praveen Mahajan, Member (Administrative)**

1. Deepak (Aged about 25years)  
S/ o Sh. Ram Naresh, R/o W-135/14  
New Multan Nagar, ID NO.2013059283.
2. Nitim Barbad (Aged about 25 years)  
S/o Sh. Purushottam , R/o H. No.21-A  
Ranhola Extn., Phase -I, Near Harijan Basti, Nangloi,  
Delhi-41, ID No. 2014017461.
3. Priyanka Sharma (Aged about 26 years)  
D/o Sh. Vijay Pal Sharma, R/o 349-Lext.,  
Mohan Garden Uttam Nagar, Delhi  
ID No. 2013403569.
4. Rachna Joshi (Aged about 25 years)  
D/o Sh. Nek Parveen Joshi, R/o RZB-272-B  
Nihal Vihar, Delhi ID No.2013005008.
5. Renu (Aged about 25 years)  
D/o Sh. Satyawan Singh  
R/o H. NO. 28, VPO Nizampur, Delhi.  
ID No. 2014024043.
6. Priyanka Singh (Aged about 24 years)  
D/o Sh. Indersen Singh, R/o H. NO. 354, Block 21,  
Trilokpuri, Delhi-91, ID No 2013578763.
7. Shazia (Aged about 25 years)  
D/o Mohd. Qasim , R/o 5121, Sharif Manzil  
Ballimaran, Delhi-110006, ID No.2013076073.
8. Tripti Kumari (Aged about 24 years)  
D/o Sh. Madan Mohan, R/o XI-3118,  
Street No.4, Ragharpura No.2  
Gandhi Nagar, Delhi-31 ID No.2014068562.
9. Prachi Arya (Aged about 24 years)  
D/o Sh. Sukram Pal Singh, R/o C-265-A,  
Street NO.10, Ganga Vihar, Delhi-94,  
ID No. 2014109056.

10. Paras (Aged about \_\_\_\_ years)  
S/o Sh. Kastori Lal, R/o 1073/70  
Tri Nagar, Delhi-35, ID No. 2013363841.

11. Vikrant Rana(Aged about 25 years)  
S/o Sh.Sujan Singh Rana, R/o H. NO. 200,  
Pana Darwaja, VPO Mugeshpur, Delhi-39,  
ID no.201602884. .... Applicants/ Petitioners  
(By Advocate: Mr. S. N. Sharma)

**VERSUS**

Ms. Somiya Gupta  
Director of Education  
Old Secretariat, Delhi-110054. ..Contemnor/Respondent

(By Advocate: Mr. R.N. Singh)

**O R D E R (ORAL)**

**(By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

Mr. R.N.Singh, learned counsel for the contemnor-respondent placed before us the compliance affidavit with order dated 13.02.2018, which is kept on record. He has also given a copy of this order along with the affidavit to the learned counsel for the petitioner-respondent. A perusal of the order reveals that in compliance with the order, the respondents have decided the representation of the petitioners, which was the sole direction given by this Tribunal. Therefore, this CP is closed. Notices issued to the alleged contermnor/ respondent is discharged. However, the petitioners shall be at liberty to seek appropriate remedy for redressal of their grievances as available to them.

**(Praveen Mahajan)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**